

ITEM NO.801

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017
in WPSB No. 936/2014 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.114967/2017-EXEMPTION FROM FILING O.T.)

Date : 03-01-2023 This petition was called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. T. N. Singh, AOR (mentioned by)

For Respondent(s)

Mr. Tanmaya Agarwal, AOR

Mr. Siddharth, AOR

UPON Mentioning the Court made the following

O R D E R

Not to be deleted from the list of 16.01.2023.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)